

RBI/2004/40

DBOD. Ret. BC No. 65/12.06.110/2003-04

February 5, 2004

All Scheduled Commercial Banks

Dear Sirs,

Exclusion from the Second Schedule to the
Reserve Bank of India Act, 1934 -

“The Oversea – Chinese Banking Corporation Limited.”

We advise that the name of “The Oversea – Chinese Banking Corporation Limited.” has been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 with effect from 27th December 2003, i.e. the date on which the relative notification DBOD. No IBS. 918 / 23.13.060/2003-04 dated 12th December 2003 was published in the Gazette of India (Part III - Section 4).

Yours faithfully,

Sd/-
(D.Mishra)
General Manager

Endt. DBOD.No. 1581 /12.06.110/2003-04 of date

Copy forwarded for information and necessary action to:

1. The Deputy General Manager, Department of Banking Operations and Development, Reserve Bank of India, All Regional Offices,
2. The General Manager, Department of Banking Supervision, Reserve Bank of India, All Regional Offices,

3. The Chief General Manager – in- Charge, Department of Banking Supervision, Reserve Bank of India, Central Office, Cuffe Parade, Mumbai – 400 005.
4. The Adviser – in – Charge, Department of Statistical Analysis & Computer Services, Reserve Bank of India, Central Office, Bandra – Kurla Complex, Bandra (E), Mumbai – 400 051.
5. The Chief General Manager – in- Charge, Internal Debt Management Department, (IDMD), Reserve Bank of India, Central Office, Mumbai – 400 001.
6. The Chief General Manager – in- Charge, Department of External Investment & Operations (DEIO), Reserve Bank of India, Central Office, Mumbai – 400 001.
7. All Regional Directors, Deposit Accounts Department, Reserve Bank of India,
8. The Adviser – in – Charge, Monetary Policy Department, Reserve Bank of India, Central Office Mumbai – 400 001.

(D.D. Borwankar)
Assistant General Manager